

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA-274/13 in Appeal No. 161 of 2013

Dated: 29st August, 2013

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

GAIL (India) Ltd.

.... Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board

... Respondent (s)

Counsel for the Appellant (s):

Mr. Parag P. Tripathi, Sr. Adv.,
Ms. Mahima Gupta, Adv.
Mr. Ajit Pudussery, Adv.
Mr. M. Chandra Shekhar

Counsel for the Respondent(s):

Mr. Saurav Aggarwal, Adv

ORDER

Admit. We have heard the Learned Counsel for both the parties. Post the matter on 26th September, 2013 for hearing. In the meanwhile, the respondent may please file his reply after serving copy on the other side.

Post the matter for hearing on **26.9.2013 at 2.30 P.M . in Court No.-I.**

(Nayan Mani Borah)
Technical Member
pr/rt

(Justice Surendra Kumar)
Judicial Member